

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 321
IA-2932/2024
In
(IB)-2130(ND)2019

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Today Homes & Infrastructure Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Bani Dikshit, Mr. Uddhav Khanna, Mr. Dhruva Vig
Advocates.

For the RP : Mr. Akash Srivastava, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-2932/2024:-

Learned Counsel appears for the Applicant. Learned Counsel appearing for the Respondent seeks time to file reply affidavit. One week time granted.

List the matter on **30.07.2024**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**